

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 141 OF 2017 &  
IA NO. 359 OF 2017**

**Dated: 3<sup>rd</sup> April, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Sree Rayalaseema Alkalies and Allied Chemicals Ltd. .... Appellant(s)  
Vs.**

**Andhra Pradesh Electricity Regulatory Commission .... Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : Mr. Mukund P. Unny  
Mr. Rohit Rao N.

Counsel for the Respondent(s) : Mr. K.V. Balakrishnan for R-1  
  
Ms. Prerna Singh  
Mr. Gautam Prabhakar for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **26.04.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**